

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. 1

Service Tax Appeal No. 00745 of 2012

CANARA BANK

Appellant

VERSUS

C.C.E & C.S.T., Bangalore Service Tax- I

Respondent

Present for the Appellant : None

Present for the Respondent : Mrs. C.V. Savitha, Superintendent (AR)

DATE OF HEARING: **23/08/2021**

ORDER

The matter was heard and appeal is dismissed under Sabka Vishwas (Legacy Dispute Resolution) Scheme 2019.

**(S.K. MOHANTY)
JUDICIAL MEMBER**

**(P. ANJANI KUMAR)
TECHNICAL MEMBER**

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